NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 18(ND)11 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: M/s Sh. Vivek Malani V/s. M/s. Krishna Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
_	Sussell	Advo call	petitioner	Sushi) ogs
2	HEMANY STARM	4A ABU.	RES. No. 6	4-8-

ORDER

Learned counsel for the parties are present. Issue notice to the legal representatives of the deceased petitioner the details of whom shall be filed by the learned counsel for the parties within a week's time.

List on 29.11.2016.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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